CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP No.226/2016 OA No.3489/2013

New Delhi this the day of 6th March, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. P.K. Basu, Member (A)

Dr. Ganesh Lal (Aged about 38 years) S/o Sh. Kanhaiya Lal R/o H.No.8/4/15, Kharkhandi, Rekabganj, Faizabad (UP).

...Applicant.

(By Advocate: Shri T.D.Yadav)

Versus

Shri Avneendra Prasad Medical Superintendent Sanjay Gandhi Memorial Hospital, Mangolpuri, New Delhi.

...Respondent

(By Advocate: Ms.P.K.Gupta)

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

Learned counsel for the respondents submits that the order of this Tribunal has been complied with by the respondents.

Accordingly, Contempt Petition is closed. Notice is discharged.

(P.K.Basu)) Member (A)

(V. Ajay Kumar) Member (J)

/kdr/